

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.02.2025** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 100/2025 To dispense with IA No. 275/2025 For Delay in refiling IA No. 276/2025	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur Ex- RP of Yashomati Hospitals Pvt. Ltd.& 2 Ors. WITH	Mr. Shiju Abraham Verghis	
2.	Comp App (AT) (CH) (Ins) No. 101/2025 To dispense with IA No. 277/2025 For Delay in refiling IA No. 278/2025	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur Ex-RP of Yashomati Hospitals Pvt. Ltd.& 2 Ors.	Mr. Shiju Abraham Verghis	
3.	Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025	Consortium of Varma Steels Pvt. Ltd. & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd. & 2 Ors.	Mr. Sriram Venkatavaradan	Mr, P Ramesh Babu- R1
4.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
5.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Khambammettu, Liquidator of Meena Jewellers Exclusive Pvt. Ltd. & 5 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
6.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1

7.	Comp App (AT) (CH) (Ins) No. 82/2025 For Condone Delay IA No. 237/2025 For Additional docs. IA No. 238/2025	State Bank of India Vs Umesh Purshottam Jethwani & Anr.	Mr. VVSN Raju	
8.	Comp App (AT) (CH) (Ins) No. 79/2025 For Stay IA No. 235/2025	Vipin Kumar Sharma Vs Sunit Suri Member of Suspended Board of Directors SDU Travels Pvt. Ltd. & 6 Ors.	Mr. Kirit S Javali	
9.	Comp App (AT) (CH) (Ins) No. 106/2025 For Exemption IA No.294/2025 For Stay IA No. 295/2025 Delay in refiling IA No. 296/2025	Gajjala Yoganand Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd.& Anr.	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator
10.	Comp App (AT) (CH) (Ins) No. 107/2025 For Stay IA No. 297/2025 For Exemption IA No. 298/2025 Delay in refiling IA No. 299/2025	Gajjala Yoganand Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd.& Anr.	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 93/2025 For Stay IA No. 262/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & 28 Ors. WITH	Mr. Mayan H Jain	Mr. Nityavendhan K For Caveator
12.	Comp App (AT) (CH) (Ins) No. 96/2025 For Stay IA No. 270/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	
13.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No. 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
14.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2

15.	IA No. 43/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt. Ltd. Vs Ebenezar Inbaraj Erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors. WITH	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
16.	IA No. 49/2025 (To implead) in Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs D Ebenezar Inbaraj Erst. RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
17.	IA No. 705/2023 (For Condone Delay) & IA No. 1289/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 213/2023	Stressed Assets Stabilisation Fund (SASF) Vs Butchi Venkata Ramana Murthy Vadavalli, Erstwhile Director of Vasavi Industries Ltd. & 3 Ors.	Mr. T Ravichandran	Mr. Sandeep Bajaj R1
18.	IA No. 84/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024 For Urgent listing IA No. 1104/2024	Binjusaria Ispat Pvt. Ltd. Vs Maruti Venkata Subba Rao Poluri RP of Abhirama Steels Pvt. Ltd.& Anr.	Mr. Amir Bavani	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023	N. Gunashekar Vs Global Finsol Pvt. Ltd	Mr. SS Rajesh	Mr. A Karthik- R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh- R8

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 334/2023 For Stay IA No.1013/2023 Interim Injunction IA No. 253/2024	G. Subramaniam Vs Dr. SR Shriraam Shekar, Liquidator of RLS Alloys Pvt. Ltd.& 3 Ors.	Mr. Praveen Purohit	Mr. Ramaswamy Meyyappan- R1 Mr. B Vijay- R2

21.	Comp App (AT) (CH) (Ins) No. 234/2024 For Stay IA No. 621/2024	Axis Bank Ltd. Vs Karvy Forde Search Pvt. Ltd.	Mr. Shabbeer Ahmad	Ms. Kopal Sharraf
22.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt. Ltd. Vs Mphasis Ltd. & 2 Ors.	Mr. Amir Bavani	Mr. PS Suman- R1
23.	Comp App (AT) (CH) (Ins) No. 272/2024 For Exemption IA No. 729/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr. WITH	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
24.	Comp App (AT) (CH) (Ins) No. 273/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
25.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. WITH	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
26.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr	Mr. Bendi Raviteja	Mr. Pranava Charan R1 Mr. VV Sivakumar R2
27.	Comp App (AT) (CH) (Ins) No. 338/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt. Ltd	Mr. Sidhartha Kumar Jain	Mr. Anant Merathia
28.	Comp App (AT) (CH) (Ins) No. 413/2024 For Stay IA No. 1130/2024 For Exemption IA No. 1131/2024	MR Ranjit Karthikeyan Suspended Director of Attukal Devi Institute of Medical Sciences Limited Vs Ayyappan Nair Raghavan Pillai & Anr.	Ms. Arthi Fernandes	Mr. Bijoy P Pulipra- R1
29.	Comp App (AT) (CH) (Ins) No. 14/2025 For Stay IA No. 72/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ind Tob International Pvt. Ltd. WITH	Mr. M Maharshi Viswaraj	Mr. Pranava Charan

30.	Comp App (AT) (CH) (Ins) No. 16/2025 For Stay IA No. 79/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ethnic Tobacco Ltd	Mr. M Maharshi Viswaraj	Mr. Pranava Charan
31.	Comp App (AT) (CH) (Ins) No. 17/2025 For Urgent Hearing IA No. 80/2025 For Stay IA No. 81/2025 For Exemption IA No. 82 & 83/2025	Suryalakshmi Cotton Mills Ltd. Vs Kalavakolanu Murali Krishna Prasad RP of Rajvir Industries Ltd. & Anr.	Mr. Pranay Sohini	Mr. Pranava Charan- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Mr. Ashok Kriplani Party-in-person	Ms. Lakshmi Menon R1
33.	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	Mr. S Vibu Nandhan	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
34.	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No.750/2023	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. S Vibu Nandhan	Mr. Sanjay Kishore-R1 Mr. VVSN Raju- R2
35.	TA (AT) No.188/2021 (CA (AT) No.77/2019)	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Mr. M. Narayana Bhat	Mr. AM Sridharan R1 Mr. Saji P John R3 R4 & R6 Mr. Prasad Vijayakumar- R5
36.	TA (AT) No. 189/2021 (CA (AT) No.105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors.	Mr. K Sathiyamurthi	Mr. AM Sridharan R1 Mr. Prasad Vijayakumar- R5
37.	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam, Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr. WITH	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2

38.	Comp App (AT) (CH) (Ins) No. 383/2023	G. Balasubramaniam, Shree Murugan Flour Mills Pvt. Ltd. & Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt. Ltd. & 2 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3
39.	TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020)	Omkara Assets Reconstruction Pvt. Ltd. Vs Sethi Engineers and Foundry Ltd.	Mr. Varun Srinivasan	Mr. Y Suryanarayana
40.	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr.VV Sivakumar
41.	TA (AT) No.44/2021 (CA (AT) (Ins) No. 328/2020)	Vinod Kothari Vs Prudent ARC Ltd & Anr	Mr. Kartik Malhotra	R & A Legal-R1 Mr. AG Sathyanarayana - R2
42.	TA (AT) No. 246/2021 (CA (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt. Ltd. Vs Indian Renewable Energy Development Agency Limited & Anr	Mr. Abhijeet Swaroop	Ms.Varsha Banerjee R1 Mr. T Ravichandran R2
43.	Comp App (AT) (CH) No.46/2021 To dispense with IA No. 551/2021	Espin Infosystem Private Ltd Vs The Registrar of Companies & Anr	Mr. P Thangaraj	Mr. P Raj Kumar Jhabakh- R2
44.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Southern Power Distribution Company of Telangana Ltd. Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtran Polylenses Ltd. & Anr.	Mr. AS Aravind	Mr.Y Suryanarayana R1 Mr.Shabbeer Ahmed R2
45.	Comp App (AT) (CH) (Ins) No. 318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs TV Balasubramanian, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan R1
46.	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy, RP of Regen Infrastructure and Service Pvt Ltd. Vs Regen O&M Services Ltd. & 3 Ors.	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam-R2, R3

47.	Comp App (AT) (CH) (Ins) No. 26/2023	Avant Garde Clean Room & Engg. Solutions Pvt. Ltd. Vs HLL Biotech Ltd	Mr. J Lenin	Ms. V Kamala Kumar
48.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Ltd. Rep by Erstwhile RP Ebenezar Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors.	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam-R2, R3
49.	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan, Liquidator of Goodwin Packpet Pvt. Ltd. Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	
50.	Comp App (AT) (CH) (Ins) No. 196/2023	Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of OM Shakthi Renegies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju-R1 Mr. Amir Bavani R2
51.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334 & 1335/2023	PRG Buildcon India Pvt. Ltd. Vs Riddhima Estates Pvt. Ltd	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenan

02.00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
53.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
54.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	Mr. ML Ganesh-R1

03.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025 For condone Delay IA No. 188/2025 Delay in refiling IA No. 189/2025	Aakash Educational Services Ltd. Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan For Caveator

04.00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Defective Cases

S.No.	e-filing No./Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	9805118/01388/2022	OCS Group (India) Pvt. Ltd. Vs Bijoy Pulipara, RP Of PVS Memorial Hospital Private Limited		
2.	9805118/02308/2023	New Link Overseas Finance Limited Vs G Bharadwaj		
3.	9805130/01717/2023	Maharashtra Industrial Development Corporation Vs KMK Prasad		
4.	9805130/02230/2024	Hindustan Builders Vs Atluri Foods Private Limited		
5.	9805118/02572/2024	R. Krishnamoorthy Vs C P Engineering (India) Pvt. Ltd.		
6.	9805130/02006/2024	GVP Infotech Limited (Formerly Known as Fourth Dimension Solutions Limited) Vs Link Well Telesystems Pvt Ltd		

7.	9805111/02620/2024	Pratik Mehta& Ors. Vs Unshire Housing LLP & Ors.		
8.	9805111/02684/2024	Kunhimahin Moideen Kunhi Vs Ahamed Nizar & Anr.		
9.	9805130/02891/2024	Santosh Kumar Patil Vs Raghu Babu Gunturu & Anr.		
10.	9805130/00537/2024	Ghanshyamsarode & Anr. Vs Hyderabad Hi-Tech Textile Park Pvt. Ltd. & Ors.		
11.	9805130/00538/2024	Devadas Gaddam& Ors. Vs Hyderabad Hi-Tech Textile Park Private Limited& Ors.		
12.	9805130/00536/2024	Hyderabad Hi-Tech Textile Park Members Welfare Society Vs Hyderabad Hi-Tech Textile Park Private Limited & Ors.		
13.	9805130/02676/2024	Mekapati Pruthvi Kumar Reddy Vs Narender Reddy Banala & Anr.		
14.	9805130/02068/2024	Eveready Industries India Ltd Vs Skyquad Electronics and Appliances Private Limited		
15.	9805111/02828/2024	Badi Dukan LLP Vs Yokesh Gupta & Ors.		
16.	9805130/02614/2024	Mahesh Lingareddy Vs Mr. Shri Kalvakolanu Murali Krishna Prasad & Anr.		
17.	9805118/01928/2024	Byju Ravindran& Ors. Vs MIH Edtech Investments B.V & Ors.		
18.	9805130/02693/2024	Muralidhar Rao Maddibonina Vs Aayusiddi Life Sciences Pvt Ltd& Ors.		
19.	9805130/02455/2024	KRS Erectors Private Limited Vs Liquidator for LITL before Acquisition		

20.	9805118/02266/2024	S. Venkatesh Babu Vs Alg India Enterprises Private Limited & Ors.		
21.	9805111/00915/2024	Nuzhat Aisha Naseer Vs State Bank of India		
22.	9805117/00051/2025	N.K Kurian Vs K Easwara Pillai & Anr.		
23.	9805130/02675/2024	Mekapati Pruthvi Kumar Reddy Vs Devi Constructions Co & Anr.		
24.	9805130/02056/2024	Gangadhar Vs Lanco Amarkantak Power Ltd & Ors.		
25.	9805118/01462/2024	Lokaa Developer Private Limited Vs V. Rajalakshmi		
26.	9805118/02298/2024	S A Prem Kumar Vs Asrec (India) Limited & Anr.		
27.	9805118/02338/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G Resolution Professional For Kranthi Edifice Private Limited & Anr.		

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in